## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 91/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

M/s. Northbridge Consulting Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Santosh	Paul	Mids.
	a/w Nic	thi Singh i/b Viden Patrices	<i>f</i> .
	for Pet		
2.	Zaid An		Baeci'
3.	Rayin G	ingthe for despondent No.1	afron

## **ORDER**

C.A. 58 to 63, 66 & 67

IN

CLB

ME

## C.P. No. 91 to 96/397-398/NELT/MAH/2015

- 1. Ld. Counsel for both sides i.e. the Petitioners and Respondents are present.
- 2. Now the matter is Adjourned to 15<sup>th</sup> November, 2016 by the Order of the Bench, because the Respondents have not filed the Reply so far. Reply shall be filed on or before 9<sup>th</sup> November, 2016, needless to mention, a copy to the other side.

sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 20.10.2016